

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 206 of 2014 & IA-439 of 2015

Dated : **23rd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

West Bengal State Electricity Distribution Co. Ltd. **Appellant(s)**
Versus
West Bengal Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kumar Srivastava
Mr. Saraswat Mohapatra

Counsel for the Respondent(s): Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai for R-1

Mr. Subhas Ch. Bandyopadhyay for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **11th May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/jps